

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP No. 37/Chd/Pb/2022

IN THE MATTER OF

Abide Exporters Pvt. Ltd.

...

Appellant

Versus

**Registrar of Companies, Chandigarh ...
and Punjab**

Respondent

Under Section: 252(3), CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 07.06.2024.

Sd/-

Court Officer